GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA STARRED QUESTION NO.135 TO BE ANSWERED ON 31st JULY, 2024

SALE OF WHEAT

*135 SHRI BHARTRUHARI MAHTAB:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether the Government has decided to resume sale of wheat in the open market to keep prices from surging and if so, the details thereof;

(b) whether the Government is likely to take a decision on lifting the ban on export of certain varieties of non-basmati rice;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the details of the minimum sale price of wheat stock fixed for private bulk buyers like millers and similarly the minimum sale price fixed for rice to bulk buyers?

A N S W E R MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION AND MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PRALHAD JOSHI)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE STARRED QUESTION NO. 135 DUE FOR ANSWER ON 31.07.2024 IN THE LOK SABHA.

(a): Sale of wheat under Open Market Sale Scheme (Domestic) (OMSS(D)) is resorted to considering factors like requirements for buffer stocks, Targeted Public Distribution System (TPDS) and Other Welfare Schemes (OWS), need to moderate the open market prices etc.

(b) & (c): The Government is closely monitoring the Domestic prices and export situation of Non-Basmati Rice to assess a suitable policy intervention.

(d): As per OMSS(D) policy issued on 09.07.2024, the reserve price for sale of wheat and rice to private parties through e-auction is Rs.2325/- qtl for Fair Average Quality (FAQ) wheat, Rs.2300/- qtl for Under Relaxed Specification (URS) wheat and Rs.2800/-qtl for rice with effect from 01.08.2024. Transportation cost, as applicable, will be added to these reserve prices.
